

NOTICE

It is for the information of Ld. Advocates/Counsels and petitioners that request letter along with following document(s) is/are required to be submitted in concerned Judicial Branches, in the cases wherein applicant(s) has/have attained the age of 91 years or more, for getting the cases to be listed on priority basis.

Birth certificate/Matriculation certificate/Aadhar Card/PAN Card/Senior Citizen Identity Card or any other Government approved Identity Card containing the Date of Birth of the Applicant. In case of illiterate persons an affidavit, duly sworn in, by the applicant.

BY ORDER OF HON'BLE THE CHIEF JUSTICE